GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS

Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Srinagar, 05TH, November, 2024

S.O 533. — In exercise of the powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in partial modification of notification S.O.236 of 2023 dated 01-05-2023, the Government hereby appoints Shri Sanjay Parihar, District and Sessions Judge (Super Time Scale) as Special Judge Anti Corruption, within the territorial jurisdiction of Court of Anti Corruption (CBI Cases) Jammu for trial of offences specified in section 4 of the said Act.

This notification shall come into force w.e.f <u>01-11-2024</u>. By order of the Government of Jammu and Kashmir.

Sd/(Achal Sethi)
Secretary to Government

No: Law-Jud/8/2022-10.

Dated, 05-11-2024.

Copy to the:-

- 1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
- 2. Director General of Police, J&K, Jammu.
- 3. Registrar General, High Court of Jammu and Kashmir and Ladakh, At Jammu. This is with reference to his letter No. 47956/RG/GS dated 24-10-2024.
- 4. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, Srinagar.
- 5. Concerned Judicial Officer.
- 6. Director Anti-Corruption Bureau, J&K.
- 7. Director, Archeology, Archives and Museums, J&K, Srinagar.
- 8. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
- 9. I/C Website, Department of Law, Justice & PA.
- 10. S.O Section, Department of L.J & PA (w. 7. s.c).
- 11. Concerned file.

(Binny Kumar)

Assistant Legal Remembrancer